

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:780

ANSWERED ON:12.11.2010

SEXUAL HARASSMENT OF WOMEN AT WORKPLACE

Gangaram Shri Awale Jaywant;Sardinha Shri Francisco

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there is an increase in the cases of sexual harassment at workplace;
- (b) if so, the number of cases reported during each of the last three years and the current year;
- (c) whether the Government has introduced Bill for 'Protection of Women Against Child Sexual Harassment at Workplace';
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : In the absence of a mechanism to collect data relating to cases of sexual harassment, it is difficult to say whether there is an increase in the cases of sexual harassment at workplace or other-wise. However, as per National Crime Records Bureau (NCRB) data, a total number of 46,583; 49684 and 52627 cases were registered under Section 354 (Molestation) and Section 509 (eve-teasing) of IPC during 2006, 2007 and 2008 respectively. Using molestation and eve-teasing as proxy indicators for sexual harassment which have registered an increase of about 13% between 2006 & 2008, it can be assumed that the cases of sexual harassment would also be on the rise.

(c) : No, Madam.

(d) & (e) : Does not arise.